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**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

C.P.No.156/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**  
**Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Ratrakar Banerjee Adw* }  
 2. *Jinapne Chawdhry Adw* }  
 3. *Mahan Ram Gorkee PCS* }  
 } Respondents  
 oors  
 20/11/17

1. CS. SANJAY KUMAR GUPTA  
 (PCS) }  
 2. CS. ROHIT KUMAR KESHARI  
 (PCS) }  
 } PETITIONER  
 Rohit Keshari  
 20/11/17

**ORDER**

Ld. Counsel for the petitioner and the respondents are present.

List on 21/11/2017.

Sd

(Jinan K.R.)  
 Member (J)

Sd

(V.P.Singh)  
 Member (J)